

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No.626/2016 in
O.A No.2702/2016

New Delhi this the 28th day of April, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

1. R.P. Bhardwaj,
S/o Late Sh. Khushi Ram,
Retired Zonal Director,
Nehru Yuva Kendra Sangathan,
R/o H.No.1173, Sector-15,
Sonepat(Har)-131001.
2. Satya Prakash Kaushik,
S/o Sh. Sadi Ram,
Retired District Youth Coordinatory(DYC),
Nehru Yuva Kendra Sangathan,
R/o 703, Sector 10A, Gurgaon(Har). .. Petitioners

(By Advocate: Shri Yogesh Sharma)

Versus

Major General Dilawar Singh,
Director General,
Nehru Yuva Kendra Sangathan,
IIInd Floor, Core-IV, Scope Minar,
Laxmi Nagar, District Centre,
Vikas Marg, Delhi-110092. .. Respondent

(By Advocate: Ms. Lakshmi Gaurang with Ms. Easha Kadian)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the respondents have passed speaking order vide office order dated

20.04.2017 complying with the orders of this Tribunal dated 10.08.2016 in O.A. No.2702/2016.

2. In the circumstances and in view of the substantial compliance of orders of this Tribunal, the CP is closed and notice is discharged. However, the petitioners are at liberty to question the order now passed by the respondents, in accordance with law.

(P.K. BASU)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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